

(Open Court)

***CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD***

This the **10th** day of **December, 2018**

Present:

**HON'BLE MS. AJANTA DAYALAN, MEMBER-A.
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER-J.**

**C.C.P NO. 330/00064/2018
IN
O.A NO. 330/35/2018**

Umesh Chandra Tripathi, Son of Late Krishna Kumar Tripathi, Resident of 62, Baba Ji Ka Bagh, Colonelganj, District - Allahabad.

.....Applicant.

V E R S U S

P.P. Srivastava, Chief Engineer (Civil), Bharat Sanchar Nigam Ltd. East Zone, Lucknow.

..... Opposite Party

Present for the Applicant : Shri S. Sahu, proxy to
Shri P. Srivastava

Present for Opposite Party : Shri Anil Kumar

ORDER

(Delivered by Hon'ble Ms. Ajanta Dayalan, Member-A)

Learned counsel for the applicant seeks to withdraw this contempt petition. On the other hand learned counsel for respondent has contested the case and submitted that since the order of the Tribunal has been complied with, the CCP may be dismissed.

2. We have gone through the record and find that no contempt is made out, hence the CCP is dismissed. Notice issued to the opposite party is discharged.

Member-J

Member-A

Anand...